

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.173/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Casa Builders Pvt.Ltd.
V/s.
SPSM Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Chirag Dave i/b. legasis Partners	Adv. for Petitioner	
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ORDER

C.P. No. 173/I&BP/NCLT/MB/MAH/2017

1. The Learned Representatives of the Petitioner is present.
2. From the side of the ROC/RD Office Learned Officer is present.
3. Report is awaited. He is directed to file it by 15th May, 2017.
4. A copy to be served on the other side. Now listed for hearing on
15.06.2017.

sd/-

Dated: 03.05.2017

M.K. Shrawat
Member (Judicial)